Dear Sh. Garg,

Department of Telecommunications (DoT), through its letter dated 16th October 2014, sought the Authority’s recommendations on the Reserve Price for auction of right to use of spectrum in 2100 MHz, 2300 MHz and 2500 MHz bands. TRAI vide its letter dated 21st October 2014 sought certain clarification/information, which was provided by DoT vide its letter dated 14th November 2014. Subsequently, on 27th November 2014, the DoT requested TRAI to expedite the process for its recommendations on the reserve price of 2100 MHz band and related issues so that the auction of spectrum in this band could be conducted along with the auction of spectrum in the 800/900/1800 MHz bands scheduled in February 2015. Considering the request of DoT to expedite the process for its recommendations on the reserve price of 2100 MHz band and related issues, the consultation process was confined to 2100 MHz Band.

2. In this context, TRAI issued a consultation paper on “Valuation and Reserve Price of Spectrum: 2100 MHz band” on 2nd December 2014 seeking the comments of the stakeholders.

3. An Open House Discussion was conducted by TRAI with all the stakeholders on 22nd December 2014 at New Delhi.

4. Based on the analysis of the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on “Valuation and Reserve Price of Spectrum: 2100 MHz Band”. The Authority’s recommendations are enclosed herewith.

5. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

With Regards,

Yours sincerely,

(Sudhir Gupta)

Encl: as above

Shri Rakesh Garg,
Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001.